

(c) the time likely to be taken for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) and c). Do not arise.

**Science and Technology Council,  
Chandigarh**

4506 SHRI PAWAN KUMAR BANSAL: Will the PRIME MINISTER be pleased to state:

(a) whether there is a Science and Technology Council in the Union Territory of Chandigarh;

(b) if so, the details of its functions;

(c) the number of meetings held during the last one year and the main recommendations made thereat;

(d) the follow up action taken on those recommendations by the Union Government;

(e) whether any representative from the Punjab University is taken on the Council; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGRET ALVA): (a) Yes, Sir.

(b) To advise the Chandigarh Administration on Promotion of Science and Technology for the development of the Union Territory of Chandigarh.

(c) During the last one year tow meet-

ings were held in which the following main recommendations were made:

Seven Research Projects were cleared for funding by the Chandigarh Administration.

Construction of a planetarium and a Science Park in Chandigarh.

To introduce other Science Popularisation activities.

(d) Seven research projects as recommended by the Council have been sanctioned by the Chandigarh Administration. The proposal for construction of a Planetarium and a Science Park has been included in the 8th five year plan of Chandigarh Administration under Science and Technology Sector. The other Science Popularisation activities namely Science Quiz, Awards, Exhibitions, Science Clubs etc. have been identified to be taken up during 8th plan.

(e) and (f). No, Sir. Depending upon the various Science & Technology activities to be taken up and level of participation in the meetings, the composition of the Council keeps on changing. However, a representative of the Punjab University has been included in the Sub-Committee of the Council which processes the Research Proposals for consideration by the Council.

**Maintenance of Government Quarters  
at Chandigarh**

4507. SHRI PAWAN KUMAR BANSAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the norms fixed for the maintenance of Government quarters at Chandigarh;

(b) whether in many quarters plaster is peeling off, roofs seeps and white-washing has not been done for years; and

(c) the amount spent on maintenance of different categories of quarters/houses there during the last year?

MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The norms for annual maintenance of quarters laid down on 21.9. 1983, which were based on the cost index prevailing in October, 1979, are as under:-

THE MINISTER OF STATE IN THE

*Civil maintenance*

Service Charges	-	Rs. 2.40/S qm.
Annual Repairs	-	Rs.2.75/S qm
Special Repairs		
Age 0-20 years	-	Rs. 1.75/S qm
Age 20-40 Years	-	Rs.2.90/S qm
Age 40-60 Years	-	Rs. 4.05/S qm.

*Electrical maintenance*

*Annual Repairs:-*

Concentrated group	-	Rs 2 80/S qm.
Scattered group	-	Rs 3 25/S qm.
Special Repairs	-	Individual estimates to be prepared.

These rates are to be enhanced vis-a-vis the cost index prevailing at the time of preparation of the estimate. Funds for running of pumps are provided separately xyz

(b) Peeling of plaster and seepage in roofs were noticed in some of these quarters which were constructed about 15 years back. These defects were rectified. Preventive maintenance is also being carried out after inspection of the quarters memorandum

White-washing of these quarters could not be done for the last 2-3 years due to shortage of funds. This work has already been taken up in the current years and completed in about 70% of the quarters

(c) The expenditure on maintenance is

not booked type wise. Expenditure incurred on maintenance during the last financial year is as under.-

Civil	-	19,36, 420/-
Electrical	-	Rs. 13,49, 913/-

**P.S. Us In Rajasthan**

4508 PROF RASA SINGH RAWAT:  
Will the PRIME MINISTER be pleased to state

- (a) the details of Public Sector Undertakings (PSUs) working in Rajasthan;
- (b) the details of profit and loss of each undertaking during the last three years and the number of P.S.U.s. which are on the verge of closure as a result of losses;
- (c) the main causes for their sickness.